

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.208-IA/642(AHM)2022
ITEM No.209-IA/653(AHM)2022
in
CP(IB) 137 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India
V/s
Diamond Power Infrastructure Ltd

.....Applicant

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kunal P Vaishanv, Adv.
For the Respondent : Mr. Masoom Shah, Adv.

ORDER

In compliance of last order dated 01.04.2024 written synopsis has been field by the Respondent on 16.04.2024 vide inward diary no. 3147. The same is taken on record. Further, the counsel for the applicant submits that he has also filed written submission in both the IAs. The other matter is coming on 05.06.2024 which is informed by the counsel for the applicant and respondent/RP.

Re-list on- 05.06.024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)